

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India.
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
WORLD CAT SOURCING INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	World Cat Sourcing India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	23 rd October, 2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51217KA2007PTC044190
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office Address: 496, Krrish Towers, Next to Hewlett Packard Service , Mahadevapura Main Road, Bengaluru – 560 048
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17th March, 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ravi Sankar Devarakonda IBBI/IPA-001/IP-P00095/2017-18/10195 Address: No 80, D602, Prestige St John Wood Apartments, Tavarakare Main Road, Chkkaadugodi, Bangalore – 560029. Telephone No: 080-41278817: Mobile No: 98441 02554 / 93419 79634 Email id: ravicacscma@icai.org
8	LAST DATE FOR SUBMISSION OF CLAIMS	Within 30 days from the liquidation commencement date ie., 17th April, 2022

Notice is hereby given that the **World Cat Sourcing India Private Limited** has commenced voluntary liquidation on **17th March, 2022**.

The stakeholders of **World Cat Sourcing India Private Limited** are hereby called upon to submit a proof of their claims, on or before **17th April, 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- 

Ravi Sankar Devarakonda
Liquidator of World Cat Sourcing India Private Ltd
IP Registration No. IBBI/IPA-001/IP-P00095/2017-18/10195
Date : 22nd March, 2022
Place: Bangalore.